

Annexure 1															
Name of the Corporate debtors: M/s. Servomax India Private Limited : Date of Commencement of Liquidation: 04.02.2019 : List of stakeholders as on : 04.04.2022															
List of Secured financial creditors															
S No	Name of Creditors	Identification No	Details of claims received		Details of claim admitted						Amount of contingen t claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verificati on	Remarks if any
			Date of Receipt	Amount Claimed	Amount of claim admitted	Nature of claims	Amount covered by security interest	Where security interest relinquished ? (Yes/No)	Details of Security Interest	% share in total amount of claims admitted					
1	SBI	1	22.02.2019	5974435741	5974435741	Form D	5974435741	Yes	Primary : Rs.0.91 Crs, dated:27.01.2018 Collateral : Rs.21.78 Crs , dated: 20.07.17	75.21	-	-	-	-	
2	Indian Overseas Bank	2	01.03.2019	1666693841	1666693841	Form D	1666693841	Yes	1. The whole of the current assets of the company stock of raw materials, stock in process, semi finished and finished goods, storec and spares not related to plant and machinery(consumable stores and spares) bills receivable and book debts and all other movables both present and future whether lying loose or in cases or lying in stores in the work sites/premises and godowns at diffrent divisions and centres anywhere relating to Servomax India Private Limited	20.98	-	-	-	-	
3	Kotak Mahindra Bank	3	05.03.2019	50441755	50441755	Form D	50441755	No	Flat 1: Flat /Appartment no1600 on 16th floor in block Benecia, with a built up area of 4761 Sq Ft situated in Sy No.1009/p, phase IV, KPHB,East Block , Eden Square, New Malaysion Township, Hyderabad Flat 2: Flat/Appartment No 1100on 11th floor in Block Benecia, with a built up area of 4761 Sq Ft situated in Sy No.1009/p, POhase IV, KPBH, East Block, Eden Square , New Malaysian Township, Hhyderabad	0.63	-	-	-	-	
	Sub Total			7,69,15,71,337	7,69,15,71,337		7,69,15,71,337				-	-	-	-	